

**News Item titled "Explosion kills one injures six in Chhattisgarh's
Bemetara factory blast" appearing in the Deccan Herald dated 25.05.2024
Vs**

Court: National Green Tribunal Principal Bench, New Delhi

Date of Decision: May 31, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Arun Kumar Tyagi, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement